

tionally, the State Government has directed the Hospitals under their control to draw their requirements of all items marketed by the following companies from them:—

1. M/s. Indian Drug & Pharmaceuticals Limited.
2. Hindustan Antibiotics Limited.
3. Smith Stanistreet Company Ltd.
4. Bengal Immunity Company Ltd.
5. Bengal Chemical and Pharmaceuticals Limited.

Facilities in Bhiwani Junction

7053. SHRI CHIRANJI LAL SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under consideration to improve the facilities in Bhiwani Junction; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

Sending Indian Engineers Abroad

7054. SHRI CHIRANJI LAL SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) how many Indian Engineers are abroad at present; and

(b) the steps which Government contemplate to take so that more engineers may be sent to middle East and African countries?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) No precise figure is available as records do not exist in respect of engineers who secure jobs in developed countries or are offered appointments

directly by foreign governments in developing countries. However, 3161 engineers were selected during the period 1970 to 1980 for assignments abroad on bilateral contract basis for deputation to developing countries.

(b) The Government is undertaking all steps to facilitate the deputation of engineers to the Middle East and African countries on mutually beneficial and accepted terms in the framework of Economic and Technical co-operation among developing countries and through the conclusion, whenever appropriate, of agreements on scientific, economic and technical co-operation with these countries.

Electrification of Delhi-Ambala Cantt. Line

7055. SHRI CHIRANJI LAL SHARMA: Will the Minister of RAILWAYS be pleased to state the stage at which the proposal of electrification of railway track between Delhi and Ambala Cantt is at present?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Electrification of Delhi-Ambala Cantt. is included in the tentative programme of electrification during the 10 year period from 1980-81 to 1989-90. However, due to low traffic density on this section, at present, as compared to the sections being electrified, electrification of Delhi-Ambala Cantt. has been given low priority and the scheme may be taken up for execution some time in the 7th Plan, depending upon availability of funds.

Pantry Car to Ranchi-Chandigarh Express

7056. SHRI CHIRANJI LAL SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Ranchi-Chandigarh Express is run-

ning without a pantry car and adequate water supply; and

(b) if so, what steps Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b) No pantry car is provided on Ranchi-Chandigarh Express. However, a decision has been taken to introduce pantry car service on this train as soon as new pantry cars become available.

Arrangements for supply of refreshment, meals, drinking water and water for toilets and wash-basins in the train exist at stations and at stations en-route.

Safety Inspectors

7057. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that while calculating the upgraded posts in the cadre-restructure scheme on Railways, the Ex-Cadre posts are not to be counted in the cadre position and only field posts and cadre posts are to be counted for this purpose; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) Because ex-cadre posts are outside the regular line of promotion of employees of the cadre.

Thirty-four Per Cent Upgradation of Train Examiners in I.R.C.A.

7058. SHRI SURAJ BHAN: Will Minister of RAILWAYS be pleased

to state:

(a) whether the upgradation of thirty-four per cent sanctioned for the cadre of train examiners, has been implemented in the cadre of train examiners working in Indian Railway Conference Association; and

(b) if not, by what time the same is proposed to be implemented in the Indian Railway Conference Association also?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): Action for implementation of the upgradations sanctioned for the cadre of Train Examiners working under I.R.C.A., is in progress.

(b) Does not arise.

Upgradation of Class III Posts

7059. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of posts of Class III, upgraded to Class II in all the Departments of Indian Railways since 1978, Department-wise and Zone-wise ;

(b) the number of Class II posts created on Indian Railways since 1978, Department-wise and Zone-wise;

(c) the total number of posts, out of (a) and (b) above, allotted to Mechanical Department, Zone-wise; and

(d) the number of posts out of (c) above, allotted to Carriage and Wagon department, Zone-wise?